

additional year at the end of each year. This system was incorporated into the Plan at the instance of the Janata Government.

(c) Since the Draft Plan has not been finalised, there has been no occasion for implementation of this Rolling Plan system.

Plan outlay approved for Karnataka State for 1980-81

281. SHRI JANADHANA POOJARY: Will the PRIME MINISTER be pleased to state the total plan outlay approved for Karnataka State during 1980-81 is Rs. 352 crores against the by State Government?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): The total Plan outlay approved for Karnataka during 1980-81 is Rs. 352 crores against the State's proposal of Rs. 385 crores

Names of Foreign Trade Marks

282. SHRI DAYA RAM SHAKYA:
SHRI CHANDRA BHAL MANI TEWARI:

Will the Minister of INDUSTRY be pleased to state:

(a) the names of Foreign Trade Marks for which Registered Users Agreement were permitted for Trade within India, after the introduction of Foreign Exchange Regulations Act, 1973;

(b) the list of applications for renewal of Registered Users Agreement (for foreign trade mark) received and action taken; and

(c) criteria adopted to accept or reject the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). The information is being collected and will be laid on the Table of the House.

Uneasiness among Employees of Non-Kanndigas of Karnataka State

283. SHRI R. K. MHALGI:
SHRI K. A. RAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of India's attention has been drawn to the reported recent announcement by Chief Minister of Karnataka that the State Government would think of bringing forward a legislation to ensure that employees of new private and public sector projects should be Kanndigas;

(b) whether Government are aware that there is a considerable uneasiness among lakhs of non-kanndigas of the Karnataka State, many of whom have settled in the State for long; and

(c) what is the reaction of the Government of India in view of the disturbing situation and the provisions of the Indian Constitution?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The Government have seen a news item regarding certain things relating to the question of employment of Kanndigas reported to have been said by the Chief Minister of Karnataka while inaugurating the All-India Kannada Sahitya Sammelan at Belgaum on 8-2-1980. The facts are being ascertained through the Government of Karnataka.

Consumption of Energy by Road Transport

284. SHRI CHINTAMANI PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the consumption of energy by road transport is about 6 times higher than that of Railways;